

712

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH NEW DELHI**

OA NO. 413 / 2021

In the matter of

Bikramjit Singh Shergill

Applicant

versus

State of Punjab

Respondents

Index

S.No.	Particulars	Page No.
1.	Report of the Court Commissioner appointed by Hon'ble Tribunal vide order dated 01.08.2024	1-52
2.	Annexure A/1 Spot inspection showing presence of officials	53-54
3.	Annexure A/2 Some of the documents showing transfer to Shree Cement and BCL Sangat as shown by MC Bhatinda	55-71
4.	Annexure A/3 Last 3 year stock register (2021-22, 2022-23, 2023-24) of RDF, semi-finished RDF, Compost, Semi-finished compost, inert etc, which is provided by MC Bhatinda which in turn is provided by the JITF to MC Bhatinda	72-74
5.	Annexure A/4 the total Waste lying undisposed at the site under JITF (as on dated 21.08.2024) (data provided by MC Bhatinda which in turn is provided by JITF)	75

--	--	--

13.09.2024



RAHUL KHURANA
Court Commissioner
Off: 17, Central Lane, Babar Road,
Bengali Market, New Delhi-110001
rkhuranalegal@gmail.com,
9811894060.

714

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH NEW DELHI**

OA NO. 413 / 2021

In the matter of

Bikramjit Singh Shergill

Applicant

versus

State of Punjab

Respondents

**REPORT OF THE COURT COMMISSIONER IN TERMS OF
THE ORDER DATED 01.08.2024**

MOST RESPECTFULLY SUBMITTED:

1. That this Hon'ble Tribunal, in the present Original Application is considering the issue of Solid Waste Management in Bhatinda City and the compliance of Solid Waste Management Rules, 2016 by the Municipal Corporation Bhatinda.
2. That vide Order dated 01.08.2024, the Hon'ble Tribunal was pleased to appoint the undersigned to verify the facts related to legacy waste, processing of Solid waste, processing of wet waste, and factual claims made by the MC Bhatinda.
3. In compliance of the said Order, the undersigned visited the Solid Waste Management facility at Mansa Road, Bhatinda on 24.08.2024 and also local Park named Rose Garden, Bhatinda. The spot inspection report showing presence of officers is annexed as **ANNEXURE A/1**

715

4. That the visit was made to the Solid Waste Management Facility at Mansa Road in the presence of following officers:

- a) Sandeep Gupta SE, MC Bhatinda
- b) Rajinder Kumar, XEN, MC Bhatinda
- c) Ramandeep Singh Sidhu, EE, PPCB
- d) Ravideep Singla, AEE, PPCB
- e) Sanjeev Verma Asst Manager, JITF

Following officers joined later during discussion on the issues:

- a) Amit Kumar, AGM Legal, JITF
- b) DGM JITF

5. That there are majorly two main challenges associated with solid waste management in city. **One** is dealing with the legacy waste and **other** is to manage the continuous flow of solid waste on daily basis.

6. The lone SWM Facility is located at Mansa Road Bhatinda and is stated to be spread over a total area of 31 acre. Broadly, the facility has -

- a) entry point having weigh bridge used to weigh the load brought by tippers
- b) Waste processing site covered by Tin Shed operated by JITF.
- c) Open area having legacy waste, Green Belt, RDF, semi-finished RDF, Bio Soil, Sanitary Land Fill site etc.

716

7. The undersigned would like to first deal with **Legacy Waste** with respect to Bhatinda city.

For the sake of convenience, the entire area where the Legacy waste is lying is roughly divided into 2 portions (upper and lower) as described hereinafter as attempted to be shown in the following picture captured by drone photography.

1 lakh MT Legacy waste at 5 acre site where processing has commenced

2.5 Lakh MT LEGacy waste site where 2 Lakh has been completely processed and disposed and ongoing for remaining





sanitary landfill

719

JITF







722

- A. That initially The Total Legacy waste of around 3,50,000 MT (as stated by MC Bhatinda) was lying at the site before the MC Bhatinda started processing the waste.
- B. It is stated that 2 Lakh MT of waste has already been processed and disposed off from the site of 10 acre and during inspection it was found that there is ongoing processing at this site.
- C. Further, this material is being screened through 2 Trommel machines of 60 TPH capacity each which were found in operation. The said machines are engaged in separation of the waste in to RDF, Bio Soil/compost lying in heaps as shown below.





D. The MC Bhatinda has stored the RDF (stated to be around 22,000 MT) obtained from the processing of legacy waste from this portion as shown below on the right upper corner of site.



E. And out of which the Shree Cement Limited, Rajasthan and BCL Sangat, Bhatinda have stated to be taken this RDF. Some of the documents showing transfer to Shree Cement and BCL Sangat as shown by MC Bhatinda are annexed as **ANNEXURE A/2**.

F. However there is still sufficient Quantity of RDF lying right now at the site.



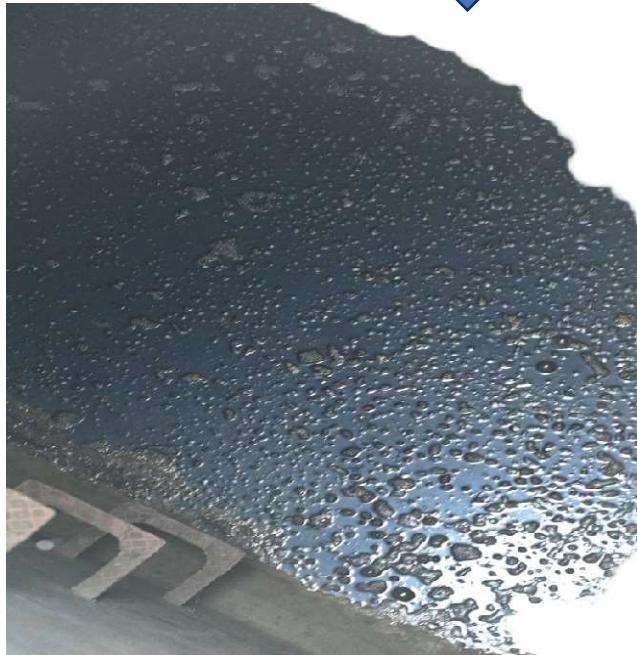
G. That there is only one Sanitary Landfill Site located at the upper middle portion of the area under control of the MC Bhatinda. The size of the landfill is stated to be 100 X 150 X 11 feet and which was so visible also. The sanitary Landfill is lined facility having a leachate collection tank constructed abutting it.







Leachate collection tank for SLF

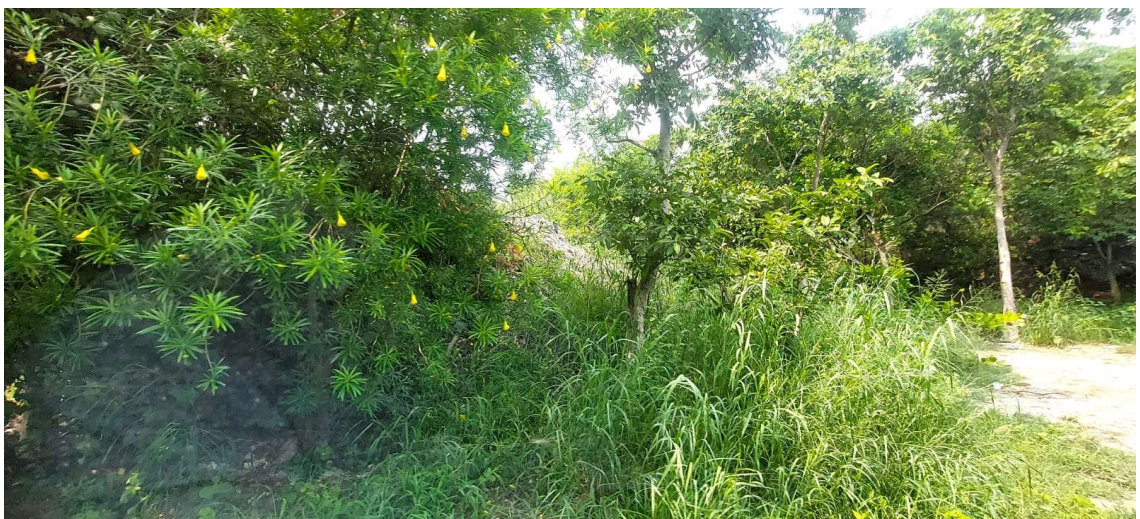


H. The entire site area is well surrounded by 5-15 metre wide Green belt along with outer pakka wall at the periphery which was verified during the inspection. And

729

as such there was no odour found outside the premises
by the undersigned.





731

8. The coming to the **Second aspect** of the Solid Waste management which pertains to management of the continuous flow of solid waste on daily basis, it is submitted that the lower portion of the SWM facility at Mansa Road is stated to have a 350 TPD treatment facility operated by M/S JITF which is covered by Tin Shed and spread over 10 acre area as shown in below picture. (Green colour tin shed)



- A. That the said facility is having odour sprayer/spray nozzle which was found during inspection being released from a pipe surrounding it- as shown below-



733

- B. The daily generation and collection of MSW waste reaching the facility as stated to be around 110 TPD.
- C. The Facility has a weigh bridge at the gate before entering into covered facility, which measures weight carried by Trippers of MC Bhatinda.



WEIGH Bridge 



734



(Data maintained on daily basis. Separately for dry and wet waste).

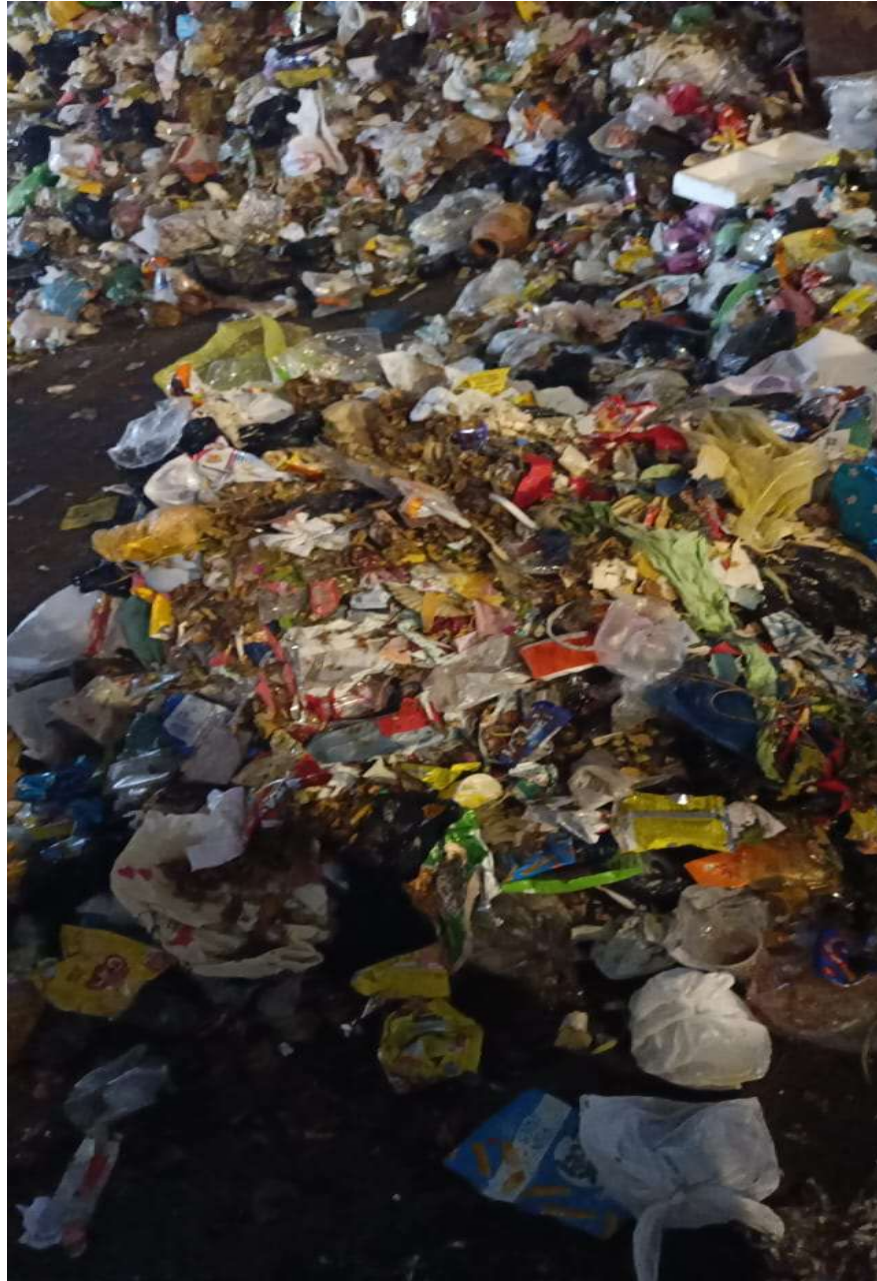
- D. The Trippers carry the waste up to the Facility wherein separate compartments are there for dry waste and wet waste. There are total 12 pits stated to be of size 15 x 18 x 4 meter each found during inspection. Photographs are below-


735

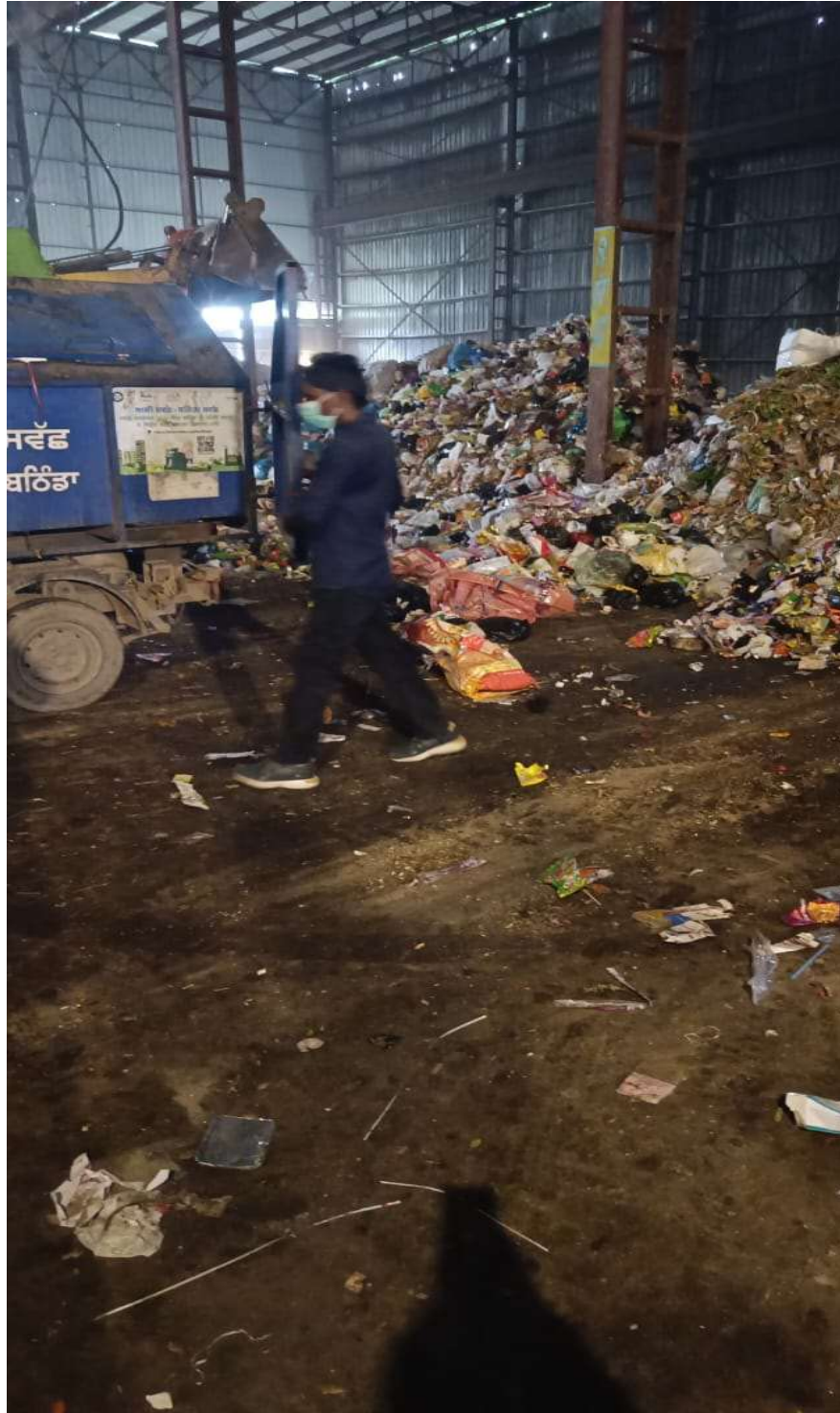
- E. The capacity of each pit is stated to be around 1500- 1600 MT. The wet waste which contains kitchen waste and other biodegradable waste is put for composting in wet waste, total 8 pits, is left unattended and allowed to decompose on its own for 20-30 days as stated by JITF officials.

- F. That some pits have mixed waste also since the Tippers also carry unsegregated waste also as received from the households.





Mixed Waste 



MIXED WASTE IN PITS BROUGHT BY TIPPERS








Before composting





After composting 

742

- G. The solid dry waste consisting mainly of plastics, glass, mixed waste (mixed waste is there as there is no visible hundred percent segregated waste collection at source, approx 70 % was visible during inspection) etc is picked up by grab crane and fed into **ballistic separator** for sorting waste of different size and density. It was further observed that machines including **shredder, and Trommel** for screening into various sizes and also the **vibrating screens** were found operating.
- H. That RDF, compost/bio soil and inert are obtained as final disposable materials. The last 3 year stock register (2021-22, 2022-23, 2023-24) of RDF, semi-finished RDF, Compost, Semi-finished compost, inert etc, which is provided by MC Bhatinda which in turn is provided by the JITF to MC Bhatinda, is annexed as **ANNEXURE A/3**.
- I. The photographs are being submitted for kind reference-



Ballistic Separator








Grab crane



Conveyor Belts 



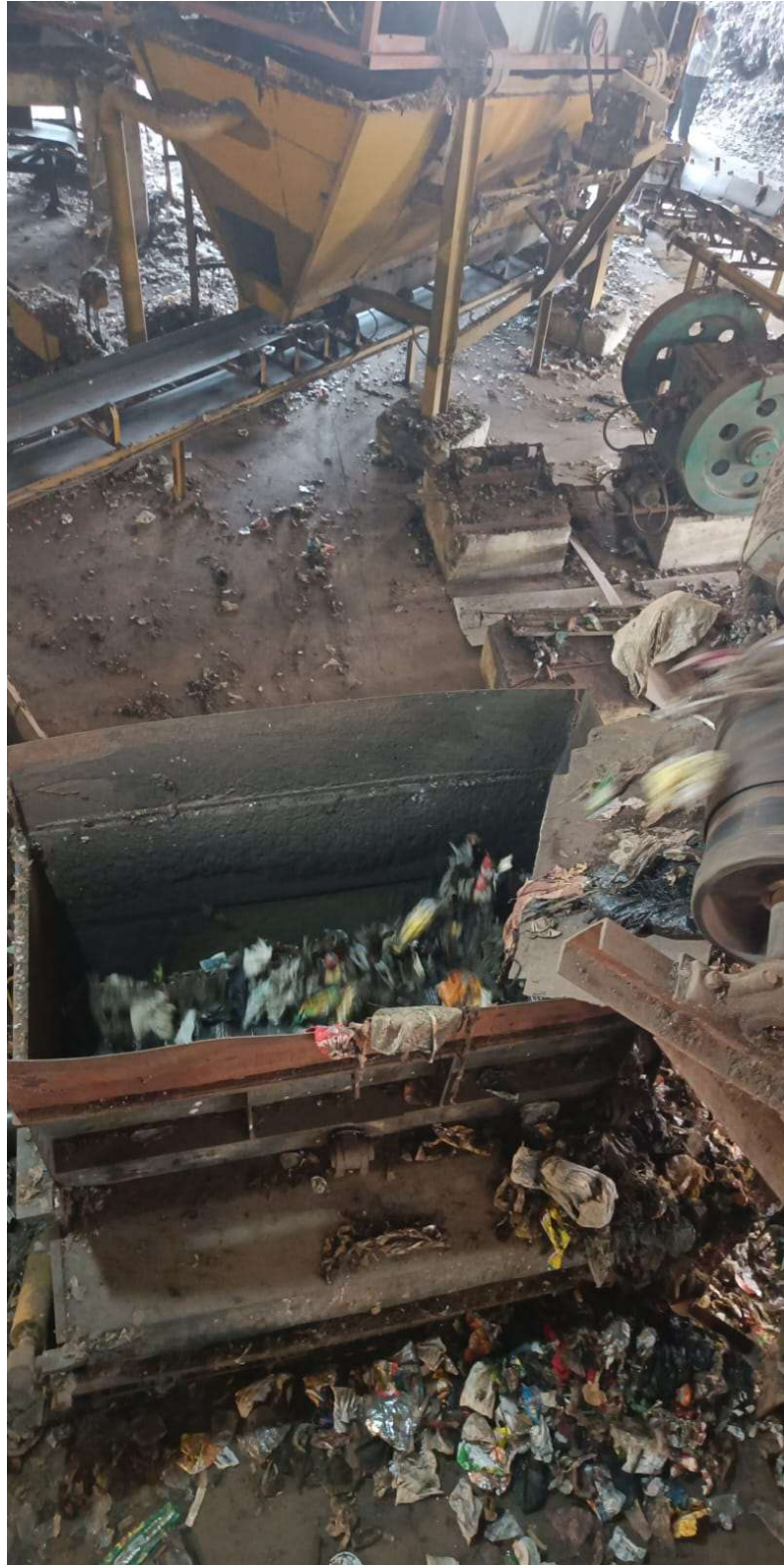
Sprayer

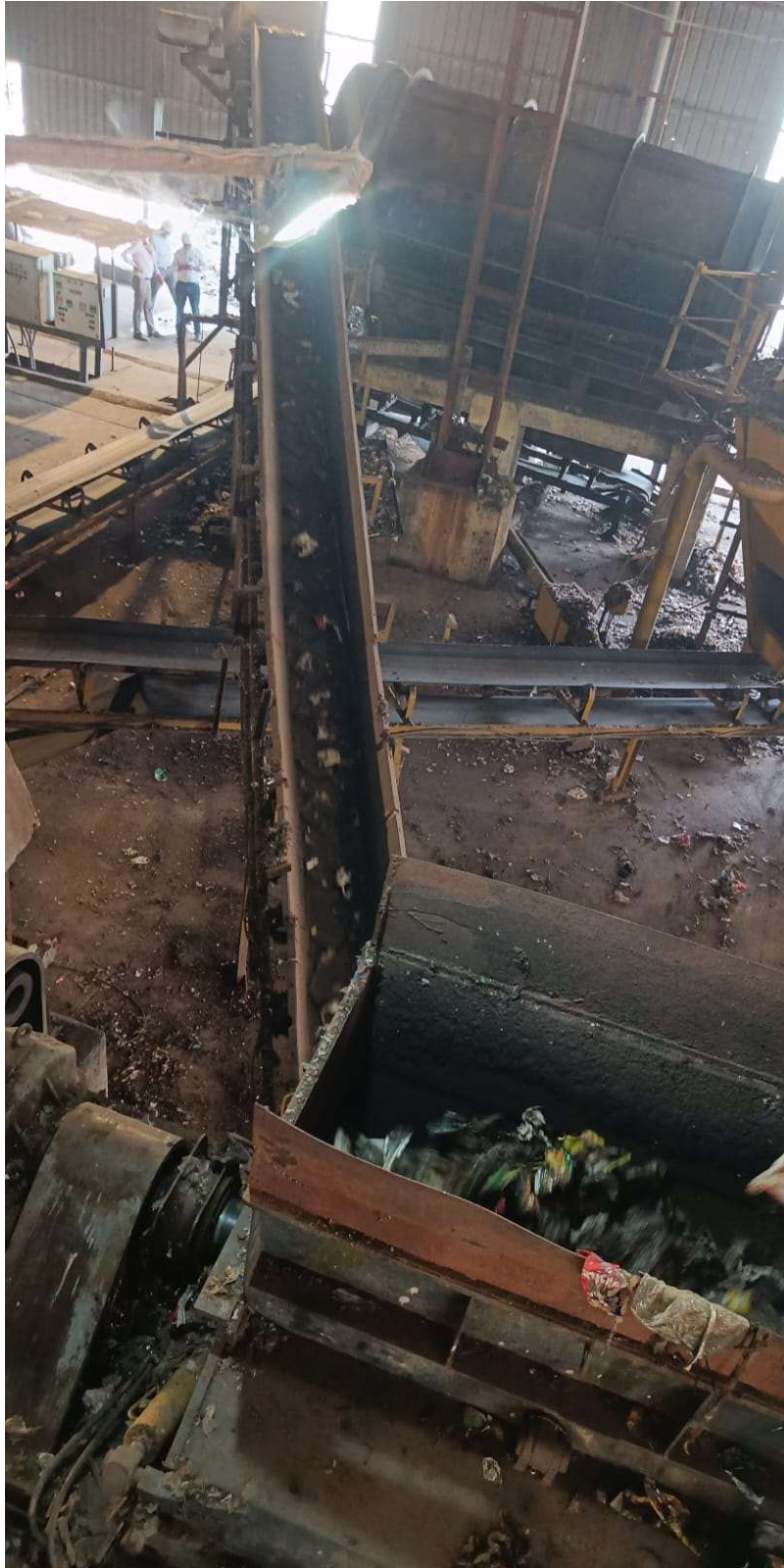














Shredder 







Trommel for fine screening 



That although the solid waste is processed in the above manner, but the processed waste in the form of Semi-finished RDF, and semi-finished compost is also found lying at the site which is stated to be processed further through Trommel to obtain RDF and Bio Soil.

As per the record the total Waste lying undisposed at the site under JITF (as on dated 21.08.2024) (data provided by MC Bhatinda which in turn is provided by JITF) is annexed as **ANNEXURE A/4.**

SEGREGATION AT SOURCE

9. That the tippers are found fitted with 2 separate compartments. One for dry solid waste and other for wet waste. That the undersigned spotted randomly a Tipper on the

756

road side during inspection and found the Tipper carrying segregated waste in 2 separated compartments. However, although the wet waste compartment was having almost complete wet waste, but the dry waste compartment was carrying mixed waste also. This shows that efficiency of segregation is little bit unsatisfactory and not up to the mark.





10. That the undersigned also visited the Rose Garden, Bhatinda which has its own compost machine wherein the horticulture waste from the Garden is composted with 2 compost machines of total capacity 1 TPD.



The machinery was found working



Construction and demolition waste

11. That the MC Bhatinda is operating a construction and demolition waste recycling facility wherein the waste is processed into Kerb stones to be used in foot paths and pavements. The said facility has capacity is although small with capacity 3-5 TPD as stated by MC Bhatinda officials. The said facility is located near to the Rose garden Bhatinda. It is informed that a large capacity Construction and demolition waste processing facility is going to be set up at the MSW Facility at Manda Road Bhatinda.







762

Other Observations

1. That there is no Waste to Energy Plant setup so far in the Bhatinda. And the RDF is claimed to be sent to Cement, Bio Mass Plants.
2. That the Segregation at source is around 70%-80% as visible from the Tippers.
3. That the JITF has developed a leachate collection tank for collection of leachate from the Compost pits inside the Solid Waste Treatment Facility but the Tank has no access. It was told that pipes are used for removing the leachate to the nearby drain which meets in the Sewage Treatment Plant.
4. That the city has no visible garbage dumping points. And it appears that most of the Municipal Waste is collected and transported to the Solid Waste Treatment Facility.

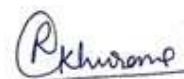
SUGGESTIONS

1. The remaining Legacy Waste which lying in lower portion of the site should be processed in a time bound manner and in accordance with the Solid Waste Management Rules 2016 and CPCB guidelines 2019.
2. That households and the public should be made aware for segregating the waste at source into dry, waste, hazardous waste etc. And the MC Bhatinda to make efforts so that no mixed waste reaches the SWT Facility.

763

3. The undisposed of RDF, Compost, semi-finished RDF, Semi-finished compost and inert lying at the MSW Facility should be disposed of in a time bound manner as per the guidelines.
4. JITF and MC Bhatinda to ensure that the leachate collection point at the Facility should have access for monitoring etc.

13.09.2024



RAHUL KHURANA
Court Commissioner
Off: 17, Central Lane, Babar Road,
Bengali Market, New Delhi-110001
rkhuranalegal@gmail.com,
9811894060.

SPOT INSPECTION REPORT

IN

OA No. 413/2021 (Bikramjit Singh Shergill vs. State of Punjab)

1. In compliance of order dated 11/8/2024 passed by Hon'ble NGT in above subjected matter, I, Rahul Khurana, Advocate visited the Green Waste/Horticulture Waste Processing Plant at Rose Garden, Bhatinda, MSW Solid Waste Processing Plant site at Mansa Road, Bhatinda.

I visited periphery of the site alongwith officers of MC Bhatinda and PCB and inside area including the following -

1. Entry point of waste carrying vehicles with Weigh Bridges.
2. Waste processing site covered with Tin Shed
3. Open Area having legacy waste, RDF, Green Belts, Sanitary Land fill site etc.

24/8/24
SANDEEP GUPTA
SE, MC Bhatinda.

SANDEEP SINGH
AEE, PCB

24/8/24
Ramanand Singh Saha
EE, PCB
DGM - JTF.

NGT
Ajinder Kumar
senior MC Bhatinda

Mandeep Gopal Singh

Term
Ajinder Kumar

Ajinder Kumar
AGM - Legal

Photographs and videos were taken of the areas visited.

To understand the process, I interacted with the staff of M/s JTF namely Sh. Sanjeev Verma, Asst. Manager.

Average 110 Tonn per day waste has been stated to be received for processing.

It is undertaken to provide documents relating to data of waste processing at site etc.

Specially thanks to Sh. Sandeep Gupta, SE, MC, Bhatinda Meeraj Singh, Xen, MC Bhatinda, Mr Rameshdeep Singh Sidhu, EE, PPCB and Mr Ranideep Singh, AEE, PPCB for extending their co-operation during site visit.

Final Report shall be submitted with photographs and documents ^{to be} received from MC Bhatindard, PPCB at M/s JTF.

Sanjeev Verma
SE, MC Bhatinda

Rameshdeep Singh Sidhu
EE, PPCB
DGM-JTF

Meeraj Singh
Xen, MC Bhatinda

Ranideep Singh
Asst Manager
JTF-AGM level

Ranideep Singh
AEE PPCB


BCL Industries Limited

766

Distillery Unit
Site : Village Sangat Kalan,
Dabwali Road, Bathinda


Regd. Office :
Hazi Rattan Link Road, Bathinda-151005
Ph. 0164-2240163, 2240443, 2211628
Fax : 0164-5003638
Website : www.bcl.ind.in
E-mail : bcl@mittalgroup.co.in
E-mail : bclidstillery@mittalgroup.co.in
CIN : L2423IPBI976PLC003624

RDF Receipt Performa

Date 01/07/2024

The RDF is received under "The RDF Utilization in Industrial units in compliance of Rule-18 (SWM Rules, 2016)" from Municipal Corporation of Bathinda (PUNJAB)

Vide Truck Number: PB03BP- 2656

- Gross Weight: 9010 Kg
- Tare weight: 8600 Kg
- RDF Net Weight: 410 Kg
- Driver Name: Raman
- Driver sign: 


Weight Bridge operator

(Name & sign)

BCL INDUSTRIES LTD
(DISTILERY UNIT) GATE NO-3
VILL- SANGAT KALAN , BATHINDA

S. No : 23830
Material :
vehicle No. : PB03BP/2656

Party

charges

Gross Weight : 9010kg
51:39

Date : 01-07-2024 Time : 14:

Tare Weight : 8600kg
35:15

Date : 01-07-2024 Time : 15:

Net Weight : 410kg

LEOTRONICS SCALES PVT. LTD.
47 HIDE MARKET,
AMRITSA PUNJAB.

PLEASE CHECK WEIGHT OUR RESPONSIBILTY
IS ONLY AT TIME OF WEIGHMENT.

****THANKS****

Distillery Unit
Site : Village Sangat Kalan,
Dabwali Road, Bathinda

Regd. Office :
Hazi Rattan Link Road, Bathinda-151005
Ph. 0164-2240163, 2240443, 2211628
Fax : 0164-5003638
Website : www.bcl.ind.in
E-mail : bcl@mittalgroup.co.in
E-mail : bclidstillery@mittalgroup.co.in
CIN : L2423IP81976PLC003624

RDF Receipt Performa

Date: 22/06/24

The RDF is received under "The RDF Utilization in Industrial units in compliance of Rule-18 (SWM Rules, 2016)" from Municipal Corporation of Bathinda (PUNJAB)

- Vide Truck Number: PB03BP/2657
- Gross Weight: 9000 Kg
- Tare weight: 8610 Kg
- RDF Net Weight: 390 Kg
- Driver Name: Sonu
- Driver sign: *Sonu*

Sonnet Singh
Weight Bridge operator
(Name & sign)

**BCL INDUSTRIES LTD
(DISTILERY UNIT) GATE NO-3
VILL- SANGAT KALAN , BATHINDA**

S. No : 22810
Material :
vehicle No. : PB03BP/2657
Gross Weight : 9000kg
19:48
Tare Weight : 8610kg
31:17
Net Weight : 390kg

Party :
charges :
Date : 22-06-2024 Time : 13:
Date : 22-06-2024 Time : 14:

LEOTRONICS SCALES PVT. LTD.
47 HIDE MARKET,
AMRITSA PUNJAB.

PLEASE CHECK WEIGHT OUR RESPONSIBILITY
IS ONLY AT TIME OF WEIGHMENT.
*****THANKS*****

768

e-Way Bill



E-Way Bill No:	4614 4444 6825
E-Way Bill Date:	24/05/2024 05:28 PM
Generated By:	09AAF CE545 6Q1ZW - ECOSTAN INFRA PRIVATE LIMITED
Valid From:	24/05/2024 05:28 PM [591Kms]
Valid Until:	27/05/2024

Part - A

GSTIN of Supplier	09AAFCE5456Q1ZW,ECOSTAN INFRA PRIVATE LIMITED
Place of Dispatch	Nacchatar Nagar, Bathinda,PUNJAB-151005
GSTIN of Recipient	08AAC CS879 6G1ZR ,SHREE CEMENT LIMITED
Place of Delivery	Jaitaran,RAJASTHAN-306302
Document No.	DN/24-25/329
Document Date	24/05/2024
Transaction Type:	Bill From - Dispatch From
Value of Goods	0
HSN Code	391590 - RDF
Reason for Transportation	Outward - Others - Deliver Challan
Transporter	27AAEFE4602L1ZH & ELEGANT TRANSPORT CO

Part - B

Mode	Vehicle / Trans Doc No & Dt.	From	Entered Date	Entered By	CEWB No. (If any)	Multi Veh.Info (If any)
Road	PB05AL6697 & MAH49154 & 24/05/2024	Nacchatar Nagar, Bathinda	24/05/2024 05:28 PM	09AAFCE5456Q1ZW	-	-



461444446825

Note*: If any discrepancy in information please try after sometime.

769

e-Way Bill



E-Way Bill No:	4414 4945 9299
E-Way Bill Date:	09/06/2024 10:53 PM
Generated By:	09AAF CE545 6Q1ZW - ECOSTAN INFRA PRIVATE LIMITED
Valid From:	09/06/2024 10:53 PM [591Kms]
Valid Until:	12/06/2024

Part - A

GSTIN of Supplier	09AAFCE5456Q1ZW,ECOSTAN INFRA PRIVATE LIMITED
Place of Dispatch	Bathinda,PUNJAB-151005
GSTIN of Recipient	08AAC CS879 6G1ZR ,SHREE CEMENT LIMITED
Place of Delivery	Jaitaran,RAJASTHAN-306302
Document No.	DN/24-25/430
Document Date	09/06/2024
Transaction Type:	Bill From - Dispatch From
Value of Goods	0
HSN Code	391590 - RDF
Reason for Transportation	Outward - Others - Deliver Challan
Transporter	27AAEFE4602L1ZH & ELEGANT TRANSPORT CO

Part - B

Mode	Vehicle / Trans Doc No & Dt.	From	Entered Date	Entered By	CEWB No. (If any)	Multi Veh.Info (If any)
Road	RJ09GB8293 & MAH49157 & 09/06/2024	Bathinda	09/06/2024 10:53 PM	09AAFCE5456Q1ZW	-	-



Note*: If any discrepancy in information please try after sometime.

ELEGANT TRANSPORT CO.

Akshar Business Park ,Building Y 2083/84 ,Opp. APMC Fruits and Vegetable Market,
Sector 25,Turbhe ,Navi Mumbai -400703,Phones : 022 - 41234902 / 93220 73766

CONSIGNEE COPY

AT CARRIERS RISK

AT OWNERS RISK

INSURANCE

The Customer has stated that he has not insured the consignment OR he has insured the consignment

Company _____ Date _____
Policy No. _____ Date _____
Amount _____ Date _____

Notice

The consignments covered by this set of special Lorry Receipt shall be stored at the designation under the control of the transfer operator and shall be delivered to or by the order of the consignee bank whose name is mentioned in the lorry receipt. Under no circumstances it will be delivered to anyone without to written authority from the consignee bank or its order endorsed on the consignee copy or on separate Letter of Authority
Not Responsible for Leakage & Breakage Insured by the Consignor / Consignee

As Per Govt Notification No 5/2017 GST Tax To be Paid by

CONSIGNOR COPY CONSIGNEE COPY TRANSPORTER COPY

Caution : This Consignment Will not be detained re-routed or re-bookey without Consignee Banks written permission will be delivered at the destination

S. R. No
MAH49157

MAH49157

Date : 09-06-2024
Vehicle : RJ09GB8293
From : BHATINDA
To : BEAWAR
Back :

Consignor's Name & Address
ECOSTAN INFRA PRIVATE LIMITED
OFFICE NO-906A,9TH FLOOR,PLT NO-A40,
I-THUM TOWER A,SEC-62, NOIDA, 31
UTTAR PRADESH-201309
UTTAR PRADESH-201309,UTTAR PRADESH-09
GST No. :09AAFCE5456Q1ZW

Consignee's Name & Address
SHREE CEMENT LIMITED (RAJASTHAN)
NEAR ANDHERI DEON
RAJASTHAN
RAJSTHAN-305901,RAJASTHAN-08
GST No. :08AACCS8796G1ZR

No Of Packages	Description	OTH Container No.	Provision 7	Weight Net Charged	Rate	Freight To pay OR Billed
1	POST CONSUMER MULTI-LAYER PLASTIC WASTE			31.515		

We are not responsible for Leakage & Breakage

Value: As per the documents

Terms & Conditions

Narration EWAY BILL NO:441449459299

SUBJECT TO MUMBAI JURISDICTION

Receiver's Signature

Pan No : _____

GST No : _____

Invoice No

: DN/24-25/430

Prepared By

Checked By

FREIGHT INCOME A/C

For ELEGANT TRANSPORT CO.



Authorized Signatory

SHRI BHAGWATI DHARAM KANDA
 HAZIRATTAN ROAD DATHINDA
 MOB-92162-40483 , 99917-60400

SERIAL NO.: 003217 VEH. NO. : RJ09GB0293 VEH. TYPE : A
 CHARGES : 250/- MATERIAL : PARTY REF. :
 PAYMENT : Cash DRIVER : OUT
 09-06-2024

TARE WEIGHT : 15955 Kg 09.06.24, 08:28

SHRI BHAGWATI DHARAM KANDA
 HAZIRATTAN ROAD DATHINDA
 MOB-92162-40483 , 99917-60400

SERIAL NO.: 003217 VEH. NO. : RJ09GB0293 VEH. TYPE : A
 CHARGES : 250/- MATERIAL : PARTY REF. :
 PAYMENT : Cash DRIVER : OUT
 09-06-2024

CROSS WEIGHT : 47470 Kg 09.06.24, 19:06
 TARE WEIGHT : 15955 Kg 09.06.24, 08:08
 NET WEIGHT : 31515 Kg

UNLOADING SLIP
SHREE CEMENT LIMITED

S. No. 52032

Date 11/06/24

Truck No. RJ094B Ravana No. 8293

Material. anrit

T. No.

Time in. Time Out. 5:45

Material unloaded at.

Vehicle entered & Security check OK

Received by [Signature]

oc No.:14:03:00:02:1443

Ed. No. 01

Is No.:02

Sept 97

774

DELIVERY CHALLAN

Ecostan Infra Private Limited Office no-906A,9 th floor,Plt no-A40, I-Thum tower A Sec-62, Noida, 31 Uttar Pradesh-201309 GSTIN/UIN: 09AAFCE5456Q1ZW State Name: Uttar Pradesh, Code: 09 CIN: U45500UP2019PTC118512 E-Mail: info@ecostaninfra.com		Delivery Note No. DN/24-25/441		Dated		
				Mode/Terms of Payment		
		Reference No. & Date. MAH49159 dt.12-June-24		Other References Elegant Transport Company		
Consignee (Ship to) Shree Cement Limited Near Andheri Deon Rajasthan 305901 GSTIN/UIN: 08AACCS8796G1ZR State Name: Rajasthan, Code 08		Buyer's Order No.		Dated		
		Dispatch Doc No.				
		Dispatched through BY ROAD		Destination ANDHERI DEORI RAJASTHAN		
		Bill of Lading/LR-RR No. MAH49159		Motor Vehicle No. RJ09GD7042		
Buyer (Bill to) Shree Cement Limited Near Andheri Deon Rajasthan 305901 GSTIN/UIN: 08AACCS8796G1ZR State Name: Rajasthan, Code 08		Terms of Delivery Dispatch From Solid waste management facility, Near ITI chowk, Harbans Nagar, Naccharat Nagar, Bathinda, Punjab 151005				
Sl No.	Description of Services	HSN/SAC	Quantity	Rate	per	Amount
1	Post Consumer Multi-Layer Plastic Waste (MLP) RDF	391590	37275.00 Kgs			
Total			37275.00Kgs			
E. & O. E						
HSN/SAC						Taxable Value
391590						
Total						
Tax Amount (in words): NIL						
Company's PAN : AAFCE5456Q						
Recd. in Good Condition				for Ecostan Infra Private Limited		
		Authorised Signatory				

This is a Computer-Generated Document

775

e-Way Bill



E-Way Bill No:	4214 4365 0371
E-Way Bill Date:	22/05/2024 02:14 PM
Generated By:	09AAF CE545 6Q1ZW - ECOSTAN INFRA PRIVATE LIMITED
Valid From:	22/05/2024 02:14 PM [591Kms]
Valid Until:	25/05/2024

Part - A

GSTIN of Supplier	09AAFCE5456Q1ZW,ECOSTAN INFRA PRIVATE LIMITED
Place of Dispatch	Nacchatar Nagar,Bathinda,PUNJAB-151005
GSTIN of Recipient	08AAC CS879 6G1ZR ,SHREE CEMENT LIMITED
Place of Delivery	Jaitaran,RAJASTHAN-306302
Document No.	DN/24-25/309
Document Date	22/05/2024
Transaction Type:	Bill From - Dispatch From
Value of Goods	0
HSN Code	391590 - RDF
Reason for Transportation	Outward - Others - Delivery Challan
Transporter	27AAEFE4602L1ZH & ELEGANT TRANSPORT CO

Part - B

Mode	Vehicle / Trans Doc No & Dt.	From	Entered Date	Entered By	CEWB No. (If any)	Multi Veh.Info (If any)
Road	RJ49GA8282 & MAH49152 & 22/05/2024	Nacchatar Nagar,Bathinda	22/05/2024 02:14 PM	09AAFCE5456Q1ZW	-	-



421443650371

Note*: If any discrepancy in information please try after sometime.

776

e-Way Bill



E-Way Bill No:	4514 4945 8707
E-Way Bill Date:	09/06/2024 10:50 PM
Generated By:	09AAF CE545 6Q1ZW - ECOSTAN INFRA PRIVATE LIMITED
Valid From:	09/06/2024 10:50 PM [591Kms]
Valid Until:	12/06/2024

Part - A

GSTIN of Supplier	09AAFCE5456Q1ZW,ECOSTAN INFRA PRIVATE LIMITED
Place of Dispatch	Bathinda,PUNJAB-151005
GSTIN of Recipient	08AAC CS879 6G1ZR ,SHREE CEMENT LIMITED
Place of Delivery	Jaitaran,RAJASTHAN-306302
Document No.	DN/24-25/429
Document Date	09/06/2024
Transaction Type:	Bill From - Dispatch From
Value of Goods	0
HSN Code	391590 - RDF
Reason for Transportation	Outward - Others - Deliver Challan
Transporter	27AAEFE4602L1ZH & ELEGANT TRANSPORT CO

Part - B

Mode	Vehicle / Trans Doc No & Dt.	From	Entered Date	Entered By	CEWB No. (If any)	Multi Veh.Info (If any)
Road	RJ09GB9170 & MAH49156 & 09/06/2024	Bathinda	09/06/2024 10:50 PM	09AAFCE5456Q1ZW	-	-



451449458707

Note*: If any discrepancy in information please try after sometime.

777

e-Way Bill



E-Way Bill No:	4414 4945 9299
E-Way Bill Date:	09/06/2024 10:53 PM
Generated By:	09AAF CE545 6Q1ZW - ECOSTAN INFRA PRIVATE LIMITED
Valid From:	09/06/2024 10:53 PM [591Kms]
Valid Until:	12/06/2024
Part - A	
GSTIN of Supplier	09AAFCE5456Q1ZW,ECOSTAN INFRA PRIVATE LIMITED
Place of Dispatch	Bathinda,PUNJAB-151005
GSTIN of Recipient	08AAC CS879 6G1ZR ,SHREE CEMENT LIMITED
Place of Delivery	Jaitaran,RAJASTHAN-306302
Document No.	DN/24-25/430
Document Date	09/06/2024
Transaction Type:	Bill From - Dispatch From
Value of Goods	0
HSN Code	391590 - RDF
Reason for Transportation	Outward - Others - Deliver Challan
Transporter	27AAEFE4602L1ZH & ELEGANT TRANSPORT CO
Part - B	

Mode	Vehicle / Trans Doc No & Dt.	From	Entered Date	Entered By	CEWB No. (If any)	Multi Veh.Info (If any)
Road	RJ09GB8293 & MAH49157 & 09/06/2024	Bathinda	09/06/2024 10:53 PM	09AAFCE5456Q1ZW	-	-



Note*: If any discrepancy in information please try after sometime.

779

e-Way Bill



E-Way Bill No:	4814 4964 2127
E-Way Bill Date:	10/06/2024 04:18 PM
Generated By:	09AAF CE545 6Q1ZW - ECOSTAN INFRA PRIVATE LIMITED
Valid From:	10/06/2024 04:18 PM [591Kms]
Valid Until:	13/06/2024

Part - A

GSTIN of Supplier	09AAFCE5456Q1ZW,ECOSTAN INFRA PRIVATE LIMITED
Place of Dispatch	Bathinda,PUNJAB-151005
GSTIN of Recipient	08AAC CS879 6G1ZR ,SHREE CEMENT LIMITED
Place of Delivery	Jaitaran,RAJASTHAN-306302
Document No.	DN/24-25/435
Document Date	10/06/2024
Transaction Type:	Bill From - Dispatch From
Value of Goods	0
HSN Code	391590 - RDF
Reason for Transportation	Outward - Others - Deliver Challan
Transporter	27AAEFE4602L1ZH & ELEGANT TRANSPORT CO

Part - B

Mode	Vehicle / Trans Doc No & Dt.	From	Entered Date	Entered By	CEWB No. (If any)	Multi Veh.Info (If any)
Road	RJ54GA0485 & MAH49158 & 10/06/2024	Bathinda	10/06/2024 04:18 PM	09AAFCE5456Q1ZW	-	-



481449642127

Note*: If any discrepancy in information please try after sometime.

ELEGANT TRANSPORT CO.

Akshar Business Park ,Building Y 2083/84 ,Opp. APMC Fruits and Vegetable Market,
Sector 25,Turbhe ,Navi Mumbai -400703,Phones : 022 - 41234902 / 93220 73766

CONSIGNEE COPY

AT CARRIERS RISK

AT OWNERS RISK

INSURANCE

The Customer has stated that he has not insured the consignment OR he has insured the consignment

Company

Policy No.

Date

Amount

Date

Notice

The consignments covered by this set of special Lorry Receipt shall be stored at the designation under the control of the transfer operator and shall be delivered to or by the order of the consignee bank whose name is mentioned in the lorry receipt. Under no circumstances it will be delivered to anyone without to written authority from the consignee bank or its order endorsed on the consignee copy or on separate Letter of Authority

Not Responsible for Leakage & Breakage Insured by the Consignor / Consignee

As Per Govt Notification No 5/2017 GST Tax To be Paid by

CONSIGNOR COPY CONSIGNEE COPY TRANSPORTER COPY

Caution : This Consignment Will not be detained re-routed or re-bookey without Consignee Banks written permission will be delivered at the destination

S. R. No

MAH49157

MAH49157

Date : 09-06-2024

Vehicle : RJ09GB8293

From : BHATINDA

To : BEAWAR

Back :

Consignor's Name & Address

ECOSTAN INFRA PRIVATE LIMITED

OFFICE NO-906A,9TH FLOOR,PLT NO-A40,
I-THUM TOWER A,SEC-62, NOIDA, 31
UTTAR PRADESH-201309
UTTAR PRADESH-201309,UTTAR PRADESH-09
GST No. :09AAFCE5456Q1ZW

Consignee's Name & Address

SHREE CEMENT LIMITED (RAJASTHAN)

NEAR ANDHERI DEON
RAJASTHAN
RAJSTHAN-305901,RAJASTHAN-08
GST No. :08AACCS8796G1ZR

No Of Packages	Description	OTH Container No.	Provision 7	Weight Net Charged	Rate	Freight To pay OR Billed
	POST CONSUMER MULTI-LAYER PLASTIC WASTE			31.515		

We are not responsible for Leakage & Breakage

Value: As per the documents

Terms & Conditions

Narration EWAY BILL NO:441449459299

SUBJECT TO MUMBAI JURISDICTION

Receiver's Signature

Pan No :

GST No :

Invoice No

: DN/24-25/430

Prepared By

Checked By

FREIGHT INCOME A/C

For ELEGANT TRANSPORT CO.



Authorised Signatory

SHRI BHAGWATI DHARAM KANDA
 HAZIRATTAN ROAD DATHINDA
 MOB-92162-40483 , 99917-60400

SERIAL NO.: 003217 VEH. NO. : RJ09GB0293 VEH. TYPE : A
 CHARGES : 250/- MATERIAL : PARTY REF. :
 PAYMENT : Cash DRIVER : OUT
 09-06-2024

TARE WEIGHT : 15955 Kg 09.06.24,08:28

SHRI BHAGWATI DHARAM KANDA
 HAZIRATTAN ROAD DATHINDA
 MOB-92162-40483 , 99917-60400

SERIAL NO.: 003217 VEH. NO. : RJ09GB0293 VEH. TYPE : A
 CHARGES : 250/- MATERIAL : PARTY REF. :
 PAYMENT : Cash DRIVER : OUT
 09-06-2024

CROSS WEIGHT : 47470 Kg 09.06.24,19:06
 TARE WEIGHT : 15955 Kg 09.06.24,08:08
 NET WEIGHT : 31515 Kg

UNLOADING SLIP
SHREE CEMENT LIMITED

S. No. 52032

Date 11/06/24

Truck No. RJ094B Ravana No. 8293

Material. anu (T)

T. No.

Time in. Time Out. 5:45

Material unloaded at.

Vehicle entered & Security check OK

Received by [Signature]


oc No.:14:03:00:02:1443


Ed. No. 01

Is No.:02

Sept 97

783

			BATHINDA P&D - DAILY PLANT REPORT (DPR)			
Date: 31/3/2022			Year 2021-22 Cumulative report			
			Monthly Actual		Yearly TD	Remarks
			Day's	Monthly TD		
operation and product	MSW	MSW Intake	139.0	4178.5	42627.5	
		MSW Processed	141.2	3217.5	33899.3	
		Moisture loss	29.6	673.9	7099.8	
	Saleable Products	SF - Compost	22.3	508.8	5361.0	
		Semi-Finished RDF	36.5	831.7	8762.7	
		Finished RDF	3.0	123.0	1082.0	
		Finished Compost	0.0	0.0	0.0	
		Inserts/ Rejects	52.8	1203.4	12678.3	
Sales	RDF	No	Customer Name	0.0	0.0	0.0
		1	Viton Energy, Mansa	0.0	123.6	1065.4
		2	Malwa Power Pvt. Ltd.	0.0	0.0	0.0
		3	Universal Bio-Mass Energy Pvt. Ltd.	0.0	0.0	0.0
		4	DEE Development Engineers Ltd.	0.0	0.0	0.0
		Total		0.00	123.6	1065.4
	Compost	1	National Fertilizer Ltd. (NFL)	0.0	0.0	0.0
		2	Municipal Corporation BTI	0.0	0.0	0.0
		Total		0.0	0.0	0.0
	Inventory/ Stock Position			Opening Stock	Closing Stock	
Inventory	Raw	MSW	27425.9	27373.6		Pits over loaded
	Semi-finished	Semi-finished Compost	24235.3	24257.6		
		Semi-Finished RDF	23945.1	23981.6		
	Saleable Product	Finished RDF	3.0	6.0		
		Finished Compost	210.0	210.0		0.0

			BATHINDA P&D - DAILY PLANT REPORT (DPR)			
Date:31/3/2023			Year 2022-23 Cumulative Report			
			Monthly Actual		Yearly TD	Remarks
			Day's	Monthly TD		
operation and production	MSW	MSW Intake	118.5	3378.14	38347.5	
		MSW Processed	141.2	2511.80	37151.6	
		Moisture loss	29.6	526.20	7781.6	
	Saleable Products	SF - Compost	22.3	397.00	5876.8	
		Semi-Finished RDF	36.5	649.23	9603.6	
		Finished RDF	20.0	491.00	2788.0	
		Finished Compost	0.0	0.00	0.0	
		Inserts/ Rejects	52.8	939.40	13889.3	
Sales	RDF	No	Customer Name		0.00	0.0
		1	Viton Energy, Mansa	11.4	400.17	2649.9
		2	Malwa Power Pvt. Ltd.	0.0	0.00	0.0
		3	Universal Bio-Mass Energy Pvt. Ltd.	0.0	0.00	9.6
		4	DEE Development Engineers Ltd.	0.0	0.00	0.0
		Total		11.36	400.17	2659.5
	Compost	1	National Fertilizer Ltd. (NFL)	0.0	0.00	0.0
		2	Municipal Corporation BTI	0.0	0.00	0.0
		Total		0.0	0.00	0.0
	Inventory/ Stock Position			Opening Stock	Closing Stock	
Inventory	Raw	MSW	26842.2	26819.5		Pits over loaded
	Semi-finished	Semi-finished Compost	30112.1	30134.4		
		Semi-Finished RDF	30900.5	30925.6		
	Saleable Product	Finished RDF	125.8	134.5		
		Finished Compost	210.0	210.0		0.0

Date:- 30/03/2024			Year 2023-24 Cumulative report			
			Monthly Actual		YearlyTD	Remarks
			Day's	MonthlyTD		
operation & production	MSW	MSW Intake	106.11	2735.29	36807.4	
		MSW Processed	129.4	3347.10	38511.3	
		Moisture loss	27.1	701.10	8065.2	
	Saleable Products	SF - Compost	20.5	529.30	6119.7	
		Semi-Finished RDF	33.5	865.13	9924.9	
		Finished RDF	0.0	550.00	3317.7	
		Finished Compost	0.0	0.00	0.0	
		Inserts/ Rejects	48.4	1251.80	14351.0	
Sales	RDF	No Customer Name	0.0	0.00	0.0	
		1 Viaton Energy, Mansa	23.0	590.33	3390.7	
		2 Malwa Power Pvt. Ltd.	0.0	0.00	0.0	
		3 Universal Bio-Mass Energy Pvt. Ltd.	0.0	0.00	60.6	
		4 DEE Development Engineers Ltd.	0.0	0.00	0.0	
		Total	23.0	590.33	3451.2	
	Compost	1 National Fertilizer Ltd. (NFL)	0.0	0.00	0.0	
		2 Municipal Corporation BTI	0.0	0.00	0.0	
		Total	0.0	0.00	0.0	
	Inventory/ Stock Position			Opening Stock	Closing Stock	
Inventory	Raw	MSW	25138.9	25115.6		
	Semi-finished Products	Semi-finished Compost	36233.6	36254.1		
		Semi-Finished RDF	37388.8	37399.3		
	Saleable Products	Finished RDF	23.9	0.9		
		Finished Compost	210.0	210.0		0.0



786

BATHINDA P&D - DAILY PLANT REPORT (DPR)

Date:- 21/08/2024

			Monthly Actual	MTD	YTD	Remarks		
operation & production	MSW	MSW Intake	113.78	1989.02	13256.7			
		MSW Processed	129.4	1752.90	14394.5			
		Moisture loss	27.1	367.20	3014.9			
	Saleable Products	SF - Compost	20.5	277.10	2276.4			
		Semi-Finished RDF	33.5	453.09	3720.4			
		Finished RDF	10.0	127.00	939.0			
		Finished Compost	0.0	0.00	0.0			
		Inert/ Rejects	48.4	655.60	5383.2			
Sales	RDF	No	Customer Name	0.0	0.00	0.0		
		1	Viaton Energy, Mansa	0.00	0.00	676.4		
		2	Malwa Power Pvt. Ltd.	0.0	0.00	0.0		
		3	Universal Bio-Mass Energy Pvt. Ltd.	0.0	0.00	120.3		
		4	DEE Development Engineers Ltd.	0.0	0.00	0.0		
		Total			0.00	0.00	796.6	
	Compost	1	National Fertilizer Ltd. (NFL)	0.0	0.00	0.0		
		2	Municipal Corporation BTI	0.0	0.00	0.0		
		Total		0.0	0.00	0.0		
	Inventory/ Stock Position			Opening Stock	Closing Stock		Unit-MT	
Inventory	Raw	MSW	23993.5	23977.8				
	Semi-finished Products	Semi-finished Compost	38510.0	38530.5				
		Semi-Finished RDF	40790.9	40824.4				
	Saleable Products	Finished RDF	133.3	143.3				
		Finished Compost	210.0	210.0		0.0		